

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 110 of 2011

Dated : 26th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Awadh Wood Products

... Appellant(s)

Versus

U.P.P. C.L & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Anuj Kumar
Counsel for the Respondent (s): -

ORDER

The learned counsel for the Respondent is absent. Though we have directed by our Order dated 30.08.2011 to file the reply on or before 20.09.2011, so far reply has not been filed.

Post the matter on **27.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ KS